

HIGH COURT OF JHARKHAND : RANCHI

NOTICE

There shall be a partial Vacation in High Court of Jharkhand, Ranchi, for the present from 27.07.2020 to 06.08.2020 in view of the spread of pandemic COVID-19, as earlier the Annual Vacation of the Court which was scheduled from May 18th, 2020 to June 6th, 2020 was deferred.

**By orders of the Hon'ble
The Chief Justice**

Sd/-

Registrar General

**High Court of Jharkhand, Ranchi,
The 26th July, 2020**

HIGH COURT OF JHARKHAND, RANCHI

Administrative Order No.:- /R&S/2020

Dated:- 26.07.2020

Please take notice that the timing for the Court and Offices during the ensuing partial Vacation from 27th July, 2020 to 06th August, 2020 will be as under:-

5.	For sitting of the Courts	11 A.M. to 1:00 P.M. (except on 03.08.2020) 2:15 to 4:00 P.M. on 03.08.2020
6.	For the Offices of the Court	10:30 A.M. to 1:30 P.M. (except on 03.08.2020) 02:00 to 4:30 P.M. on 03.08.2020

**By order of the on'ble
the Chief Justice**

Sd/-

Registrar General

HIGH COURT OF JHARKHAND, RANCHI

INFORMATION

5. During the partial Vacation except for pending B.A. & A.B.A. cases, only fresh cases filed during the partial Vacation will be listed upon mentioning and after the permission of the vacation Bench. For any pending matters, if urgent, Learned Counsels shall file Interlocutory Applications for hearing that particular case(s). Mentioning for Urgent hearing may be sent by the concerned Advocate/Party in person in the e-mail id of the concerned Court.
6. During the partial Vacation, only physical filing of urgent matters can be done between 11 A.M. to 12:30 P.M. on working days in the drop-box kept at Gate No.3 of the Court.

**By order of the on'ble
the Chief Justice**

Sd/-

**High Court of Jharkhand, Ranchi,
The 26th July, 2020.**

Registrar General

NOTICE

Please take notice that Hon'ble Mr. Justice Rajesh Shankar will sit single on 03.08.2020 at 02.15 P.M. and take up the cases listed before His Lordship through V.C.

Please take notice that Hon'ble Mr. Justice Sanjay Kumar Dwivedi will sit single on 03.08.2020 at 02.15 P.M. and take up the cases listed before His Lordship through V.C.

Please take notice that Hon'ble Mr. Justice Deepak Roshan will sit single on 03.08.2020 at 02.15 P.M. and take up the cases listed before His Lordship through V.C.

By Order,

Dated the 31st July, 2020
High Court of Jharkhand, Ranchi

Sd/-
(Sri Debashish Mohapatra)
Joint Registrar (L&C)I/c

NOTICE

Please take notice that Hon'ble Court has been pleased to constitute Vacation Benches for 03.08.2020 & 05.08.2020 to take up the cases through Video Conferencing, details of the Constitution of Benches are given on another page.

Please further take notice that in order to facilitate hearing through Video Conferencing, a VC link will be sent to the Ld. Counsel/ party for enabling his/her appearance in the court proceedings which shall be conducted by means of Google Meet/Cisco webex Meetings app. The respective app. for which link will be sent, should be downloaded by the Ld. Counsel/party well in advance.

The learned counsel for the party/parties are requested to contact the Court Master of the Court concerned on their phone No., details whereof are given below for the link for Video Conferencing.

The Learned Advocates who do not have facilities to connect to Court hearing through Video Conferencing from home can avail the same in the High Court premises after intimating regarding the same in advance to the Court Master of the concerned Court on their phone Nos. or in email id:- mentioning38@gmail.com or in the Help Line number 14619 which has been created for the above purpose. Any person having difficulty in audio-visual during V.C. shall also report the same on the given aforesaid Help Line number immediately.

By Order,

Sd/-

Dated the 31st July, 2020
High Court of Jharkhand, Ranchi

(Sri Debashish Mohapatra)
Joint Registrar (L&C)I/c

Details regarding Phone Number and Email ID of the Court Masters:-

Sl No.	Name of Hon'ble Judges	Name of Court Masters	Phone No. of Court Masters	Email id
1	<i>HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD</i>	Mr. Dhananjay Kr. Shashi	8987788427	jhc.courtno13@gmail.com
	<i>HON'BLE MR. JUSTICE DR. S.N. PATHAK</i>	Mr. Deepak Kumar No. 1	9123410005	jhc.courtno17@gmail.com
2	<i>HON'BLE MR. JUSTICE RAJESH SHANKAR</i>	Mr. Mr. Anand Kumar	9123410006	jhc.courtno18@gmail.com
3	<i>HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI</i>	Mr. Niraj Kumar	9123410019	jhc.courtno9@gmail.com
4	<i>HON'BLE MR. JUSTICE DEEPAK ROSHAN</i>	Mr. Braj Kishore Prasad	8987788432	jhc.courtno6@gmail.com

CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

For 03.08.2020 & 05.08.2020

DIVISION BENCHES

1	Hon'ble Mr. Justice Sujit Narayan Prasad & Hon'ble Mr. Justice Ratnaker Bhengra (On 03.08.2020 & 05.08.2020)	Whole Day	Urgent Civil Matters and Criminal Urgent Matters related to Bail/Interim relief.
---	---	-----------	--

SINGLE BENCHES

1	Hon'ble Mr. Justice Dr. S.N. Pathak (On 03.08.2020 & 05.08.2020)	Whole Day	Urgent Civil and Writ Matters.
2	Hon'ble Mr. Justice Rajesh Shankar (On 03.08.2020 & 05.08.2020)	Whole Day	A.B.A., any urgent Criminal matters related to Bail/Interim relief.
3	Hon'ble Mr. Justice Sanjay Kumar Dwivedi (On 03.08.2020 & 05.08.2020)	Whole Day	B.A., matters
4	Hon'ble Mr. Justice Deepak Roshan (On 03.08.2020 & 05.08.2020)	Whole Day	B.A., matters



VACATION BENCH CAUSELIST For Monday The 3rd August 2020
COURT NO. 18 (THROUGH VC)
SINGLE BENCH (BENCH ID-24730)
AT 2:15 PM
HON'BLE MR.JUSTICE RAJESH SHANKAR

Fresh Filing

1	A.B.A./2987/2020	MD MAHBOOB ALAM ALIAS MAHBOOB ALAM vs THE STATE OF JHARKHAND	RAJESH KR SINGH	SURAJ VERMA
	INDIAN PENAL CODE, 1860			
2	A.B.A./2966/2020	ARVIND KUMAR SAW vs THE STATE OF JHARKHAND	ARUN KUMAR	RAMESH KUMAR RABINDRA NATH CHAURASIA RANISH KUMAR MD. ZAID AHMED
	CHILDREN SEXUAL PROTECTION ACT			
3	A.B.A./2995/2020	VIKASH KUMAR vs THE STATE OF JHARKHAND	SAMEER SAHAY KUMARI SUGANDHA CHANCHAL JAIN AKRITI SHREE APRAJITA BHARDWAJ SHRISTI SINHA VIKASH KUMAR RANJANA MUKHERJEE	LILY SAHAY
	INDIAN PENAL CODE, 1860			
4	A.B.A./2967/2020	ANIL MANDAL vs THE STATE OF JHARKHAND	MUKESH BIHARI LAL RAJIV KUMAR KARAN	LILY SAHAY
	INDIAN PENAL CODE, 1860			
5	A.B.A./2982/2020	RAMANAND YADAV vs THE STATE OF JHARKHAND	RAJESH KUMAR RASHMI KUMARI	PRABHU DAYAL AGRAWAL
	ESSENTIAL COMMODITIES ACT, 1955			
6	A.B.A./2964/2020	CHHOTU KUMAR vs THE STATE OF JHARKHAND	MUKESH BIHARI LAL RAJIV KUMAR KARAN	RAM PRAKASH SINGH
	RAILWAY PROPERTY (UNLAWFUL POSSESSION) ACT, 1966			
7	A.B.A./3038/2020	RAJENDRA KUMAR vs THE STATE OF JHARKHAND	NAWIN KUMAR	SURAJ MOHAN
	INDIAN PENAL CODE, 1860			
8	A.B.A./3024/2020	KARU SAW vs THE STATE OF JHARKHAND	NAWIN KUMAR	SATISH KUMAR KESHRI
	STATE EXCISE ACT			
9	A.B.A./3029/2020	RAMNATH MURMU vs THE STATE OF JHARKHAND	PINKI KUMARI	SURAJ VERMA
	MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957			
10	A.B.A./3025/2020	NARAD PASWAN vs THE STATE OF JHARKHAND	RAHUL KUMAR GOPAL K. SINHA	NEHALA SHARMIN
	STATE EXCISE ACT			
11	A.B.A./3044/2020	RANJAN KUMAR ALIAS RANJAN KUMAR BARANWAL vs THE STATE OF JHARKHAND	BHASKAR TRIVEDI VISHAL KUMAR TRIVEDI VARUN PRABHAKAR RAHUL DEV	ARUN KR PANDEY
	DOWRY PROHIBITION ACT, 1961			
12	A.B.A./3039/2020	LAKHI RAWANI vs THE STATE OF JHARKHAND	ARVIND KUMAR CHOUDHARY ROHIT AGARWAL	RAKESH RANJAN
	INDIAN PENAL CODE, 1860			

13	A.B.A./3046/2020 PUBLIC GAMBLING ACT	KOLHA BHAGAT ALIAS MITHUN KUMAR BHAGAT vs THE STATE OF JHARKHAND	GAURAV	SATISH KUMAR KESHRI
14	A.B.A./3067/2020 INDIAN PENAL CODE, 1860	SANAM ANSARI vs THE STATE OF JHARKHAND	MOHIT PRAKASH VANI KUMARI	SHIV KUMAR SHARMA
15	A.B.A./3065/2020 vide slip INDIAN PENAL CODE, 1860	GOPAL DAS GUPTA vs THE STATE OF JHARKHAND	JASVINDAR MAZUMDAR ROHAN MAZUMDAR	ANURADHA SAHAY
16	A.B.A./3057/2020 vide slip INDIAN PENAL CODE, 1860	ZUNAID ANSARI ALIAS JUNAID ALAM vs THE STATE OF JHARKHAND	MADHULIKA DASGUPTA JASVINDAR MAZUMDAR ROHAN MAZUMDAR	MOTI GOPE SADISH UJWAL BECK Anjani Nandan
17	A.B.A./3097/2020 INDIAN PENAL CODE, 1860	RAHUL MITTAL vs THE STATE OF JHARKHAND	VIKASH KUMAR	RAKESH RANJAN
18	A.B.A./3114/2020 INDIAN PENAL CODE, 1860	LOVELY DAS vs THE STATE OF JHARKHAND	NAVEEN KR JAISWAL NUTAN KUMARI SHARMA	RAVI PRAKASH
19	A.B.A./3098/2020 STATE EXCISE ACT	LALIT SINGH ALIAS LALIT KUMAR vs THE STATE OF JHARKHAND	SUNIL SINGH SURAJ SINGH	PRABHU DAYAL AGRAWAL
20	A.B.A./3127/2020 DOWRY PROHIBITION ACT, 1961	RAJAN KUMAR GUPTA vs THE STATE OF JHARKHAND	ANURAG KASHYAP SUPRIYA DAYAL	NARESH PD THAKUR

VACATION BENCH CAUSELIST For Monday The 3rd August 2020
COURT NO. 9 (THROUGH VC)
SINGLE BENCH (BENCH ID-24854)
AT 2:15 PM
HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

Orders(with defect)

1	B.A./3690/2020 vide slip ARMS ACT,1959	LALITA DEVI vs THE STATE OF JHARKHAND	ASHRAF ANSARI	SUCHENDRA PRASAD
2	B.A./4042/2020 vide slip PREVENTION OF CORRUPTION ACT 1988	INDRA DEO PRASAD vs THE STATE OF JHARKHAND	JASVINDAR MAZUMDAR ROHAN MAZUMDAR	VANDANA BHARTI
3	B.A./4101/2020 INDIAN PENAL CODE, 1860	RAJU MAHTO vs THE STATE OF JHARKHAND	SABYASANCHI	VANDANA BHARTI
4	B.A./4117/2020 vide slip ARMS ACT,1959	KULESHWAR SAHU ALIAS KULESHWAR KUMAR vs THE STATE OF JHARKHAND	NITESH KUMAR BINAY KUMAR SAHAY	RAJNEESH VARDHAN
5	B.A./4154/2020 NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985	YASHODA DEVI vs THE STATE OF JHARKHAND	SABYASANCHI	PANKAJ KUMAR
6	B.A./4160/2020 vide slip CHILDREN SEXUAL PROTECTION ACT	SUMIT KACHHAP vs THE STATE OF JHARKHAND	NILESH KUMAR AVISHEK PRASAD SUNIL PANDEY	RAKESH KUMAR
7	B.A./4164/2020 ARMS ACT,1959	VIJAY MEHTA ALIAS KAUSHAL MEHTA ALIAS KAUSHAL JEE vs THE STATE OF JHARKHAND	MANOJ KR. NO.2	RAJNEESH VARDHAN
8	B.A./4177/2020 vide slip INDIAN PENAL CODE, 1860	JADURAI SWANSI vs THE STATE OF JHARKHAND	GAURAV	SARDHU MAHTO
9	B.A./4193/2020 JHARKHAND BOVINE PROHIBITION OF SLAUGHTER ACT, 2005	MD TOHID ALIAS TOHID ANSARI vs THE STATE OF JHARKHAND	RAMESH KR SINGH ABHINESH KUMAR	SURAJ VERMA
10	B.A./4194/2020 INDIAN PENAL CODE, 1860	MOJAMMIL ALAM ALIAS MOHAMMIL ALIAS MD MOJAMIL vs THE STATE OF JHARKHAND	S P ROY	RAKESH KUMAR SINHA
11	B.A./4203/2020 vide slip STATE EXCISE ACT	SATENDRA BHUIAN vs THE STATE OF JHARKHAND	RAJIV N. PRASAD SUSHANT KUMAR SINHA	SUCHENDRA PRASAD
12	B.A./4225/2020 INDIAN PENAL CODE, 1860	CHHOTU KUMAR KORWA vs THE STATE OF JHARKHAND	MANOJ KR. NO.2	RAM PRAKASH SINGH
13	B.A./4228/2020 vide slip EXPLOSIVES SUBSTANCES ACT,1908	APPU SINGH ALIAS BIJAY PRATAP SINGH vs THE STATE OF JHARKHAND	SURAJ SINGH SUNIL SINGH	RAKESH KUMAR NO 2

14	B.A./4230/2020 INDIAN PENAL CODE, 1860	HIMMAT LAL CHATTAR ALIAS CHENGO vs THE STATE OF JHARKHAND	ANJANI KUMAR	VIPUL DIVYA
15	B.A./4231/2020 CHILDREN SEXUAL PROTECTION ACT	JOHNSON AIND vs THE STATE OF JHARKHAND	ANIL KUMAR GANJHU MD.MOBIN AHMAD	PRABHU DAYAL AGRAWAL
16	B.A./4232/2020 INDIAN PENAL CODE, 1860	GANESH SAHU vs THE STATE OF JHARKHAND	SABYASANCHI	PRABHU DAYAL AGRAWAL
17	B.A./4234/2020 vide slip INDIAN PENAL CODE, 1860	PRADIP KARMAHE ALIAS PRADEEP KUMAR KARMAHE vs THE STATE OF JHARKHAND	LALIT YADAV ASHIT RANJAN ANURAG RATAN	SHIV KUMAR SHARMA
18	B.A./4235/2020 vide slip CHILDREN SEXUAL PROTECTION ACT	SONU KUMAR SHARMA vs THE STATE OF JHARKHAND	INDRAJIT SINHA AWINASH KUMAR AMITABH PRASAD ANKIT VISHAL AJAY KUMAR SAH	NAWIN KR SINGH
19	B.A./4236/2020 vide slip CYBER CRIME	ANDU KUMAR DAS vs THE STATE OF JHARKHAND	ANKIT KUMAR	RAVI PRAKASH
20	B.A./4244/2020 INDIAN PENAL CODE, 1860	SAMEER LAKRA ALIAS SAMEER ORAON vs THE STATE OF JHARKHAND	NILESH KUMAR AVISHEK PRASAD	SATISH KUMAR KESHRI
Fresh Filing				
21	B.A./4063/2020 PRICE CHITS FUND AND MONEY CIRCULATION ACT.	DUKHU MURMU ALIAS DHUKHU MURMU vs THE STATE OF JHARKHAND	CHANDANA KUMARI NITISH PARTH SARTHI	SHIV SHANKAR KUMAR
22	B.A./4241/2020 vide slip INDIAN PENAL CODE, 1860	MD ASHIKULLAH ALIAS ASHIK SK ALIAS MD ASHIK vs THE STATE OF JHARKHAND	JASVINDAR MAZUMDAR ROHAN MAZUMDAR	PRIYA SHRESTHA

VACATION BENCH CAUSELIST For Monday The 3rd August 2020
COURT NO. 6 (THROUGH VC)
SINGLE BENCH (BENCH ID-24826)
AT 2:15 PM
HON'BLE MR. JUSTICE DEEPAK ROSHAN

Orders(with defect)

1	B.A./4355/2020 vide slip DRUGS AND COSMETICS ACT,1940	KARAN SINGH vs THE STATE OF JHARKHAND	AVISHEK PRASAD NILESH KUMAR	PANKAJ KUMAR
2	B.A./4373/2020 vide slip INDIAN PENAL CODE, 1860	BHUCHHKUNIYA BHUIYA vs THE STATE OF JHARKHAND	SUNIL SINGH SURAJ SINGH	SURAJ MOHAN
3	B.A./4419/2020 vide slip INDIAN PENAL CODE, 1860	ROHIT KUMAR SAHU vs THE STATE OF JHARKHAND	AVISHEK PRASAD NILESH KUMAR	RAJNEESH VARDHAN
4	B.A./4468/2020 vide slip ARMS ACT,1959	NAUSHAD ANSARI ALIAS MD NAUSHAD ANSARI vs THE STATE OF JHARKHAND	RANDHIR KUMAR	PRIYA SHRESTHA
5	B.A./4617/2020 vide slip CHILDREN SEXUAL PROTECTION ACT	ROHIT KUMAR BAURI vs THE STATE OF JHARKHAND	SUNIL SINGH	VANDANA BHARTI
6	B.A./4631/2020 vide slip INDIAN PENAL CODE, 1860	ANANDI YADAV vs THE STATE OF JHARKHAND	KAUSHAL KISHOR MISHRA	RAKESH KUMAR
7	B.A./4640/2020 vide slip INDIAN PENAL CODE, 1860	CHANDU BAITHA vs THE STATE OF JHARKHAND	SUNIL SINGH SURAJ SINGH	SHIV KUMAR SHARMA
8	B.A./4853/2020 vide slip INDIAN PENAL CODE, 1860	NAGESHWAR SINGH vs THE STATE OF JHARKHAND	SUNIL SINGH SURAJ SINGH	SARDHU MAHTO
9	B.A./4860/2020 vide slip CHILDREN SEXUAL PROTECTION ACT	ANUP SAHU vs THE STATE OF JHARKHAND	SHADAB EQBAL ATEFA PARVEZ SHAUKAT EQBAL	PRABHU DAYAL AGRAWAL
10	B.A./4936/2020 INDIAN PENAL CODE, 1860	NAND LAL MAHTO vs THE STATE OF JHARKHAND	SUNIL SINGH INDRAJIT SINHA SURAJ SINGH	RAJESH KR MAHTHA
11	B.A./4948/2020 vide slip INDIAN PENAL CODE, 1860	GOSHAI PAL vs THE STATE OF JHARKHAND	SURAJ SINGH SUNIL SINGH	AZEEMUDDIN
<u>Fresh Filing</u>				
12	B.A./4911/2020 vide slip INDIAN PENAL CODE, 1860	SAHEB HEMBROM vs THE STATE OF JHARKHAND	SUNIL SINGH SURAJ SINGH	RAKESH KUMAR NO 2